

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:896  
ANSWERED ON:02.03.2010  
COMMITTEE ON SIKH RIOTS  
Tirkey Shri Manohar

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether Ms. Kusum Mittal Committee and Shri Vaid Marwah Committee were appointed by the Government regarding 1984 anti-Sikh riots in Delhi;
- (b) if so, whether the Committees have recommended action against the police officials responsible for neglecting their duties; and
- (c) if so, the facts thereof and the punitive action taken against the erring police officials?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): Yes Madam. The Administrator, UT of Delhi had appointed a Committee headed by Mrs. Kusum Lata Mittal to make enquiries into the alleged delinquencies of police officials and submit a report. But the other Committee headed by Shri Ved Marwah, IPS was discontinued as the Government of India had already announced the appointment of justice Ranganath Mishra Commission of Inquiry to enquire into these riots.

(b) & (c): The Ved Marwah Committee enquiry was dropped without any report or recommendation being submitted. However, in regard to the Kusum Lata Mittal recommendation, the details of the police personnel found responsible and the action taken against them may be seen at Annexure.